

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 1375/2022 IN C.P. (IB)/3973(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - IA 1375/2022 OCS Group (India) Pvt. Ltd. Vs.
Mystical Constructions Private Limited
IN THE MATTER OF
Ocs Group (India) Pvt. Ltd.
V/s
Mystical Constructions Private Limited**

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code,2016.

ORDER

IA No. 1375/2022:- Adv. Sandeep Sharma appeared for the Applicant. None has appeared for the Respondent. At the request of the Counsel for the Applicant, list the matter on **24.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)